

**The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra):** (a) The figures of adult population as ascertained at the 1961-Census have not yet been published and hence it is not possible to compare the figures with those on the electoral rolls.

(b) If, after the publication of the figures of adult population, any deficiency is found between those figures and the figures on the Electoral Rolls, it can be made good in the annual revision of the Electoral Rolls provided by section 21(2) of the Representation of the People Act, 1950, or, if the Election Commission considers necessary, by a special revision provided by section 21(3) of the Act.

**राजभाषा के सम्बन्ध में राष्ट्रपति के आदेश**

\*५०९ { श्री भक्त वार्शन :  
श्री भागवत झा आजाद :

क्या गृह-कार्य मंत्री २० मार्च, १९६२ के अतारंकित प्रश्न संख्या १८२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि राजभाषा के सम्बन्ध में राष्ट्रपति जी ने जो आदेश दिये थे, उन में से प्रत्येक के बारे में अब तक क्या प्रगति हुई है ?

**गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) :** एक विवरण सभा पटल पर रख दिया गया है। [देखिये परिशिष्ट २, अनुबन्ध संख्या २१]।

#### Central Zonal Council

\*510. **Shri Vidya Charan Shukla:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 310 on the 1st May, 1962 and state:

(a) whether any meeting of the Central Zonal Council has since been held; and

(b) if not, when it is proposed to hold the meeting?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** (a) No.

(b) It is proposed to hold the meeting some time in the next month.

#### Production of Trucks by TELCO

\*511. { **Shri Indrajit Gupta:**  
**Shri S. M. Banerjee:**  
**Dr. U. Misra:**

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that production of trucks by TELCO is to be cut down due to Government's policy of restricting imports of foreign components;

(b) if so, the nature and extent of the restrictions imposed;

(c) whether a large number of TELCO workers are likely to be retrenched or laid off thereby; and

(d) if so, what relief Government propose to provide for the affected workers?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) and (b). The prevailing foreign exchange situation has necessitated a curtailment in the foreign exchange allocations to the automobile industry, as to other industries, during the current licensing period April-September, 1962. However, considering the importance of the automobile industry, only a marginal cut has been effected in the allocation of foreign exchange to the industry including M/s. TELCO for the import of components and raw materials for the manufacture of trucks. Government hope that there will be no curtailment of production. They are in consultation with the concern and will try and secure substitution of imported components by indigenously-produced components.

(c) and (d). Do not arise.

#### Comptroller and Auditor General

\*512. **Shri Nath Pai:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1510 on the 18th June, 1962 and state:

(a) whether the question of defining the functions, powers and authority of the Comptroller and Auditor